compensation, etc. Scheduled domestic airlines also have procedures to inform the passengers in advance and reschedule them to next available flight. All airlines have also to refund the tickets as per regulations issued by Directorate General of Civil Aviation in case of cancelled flights.

Appointment of Chief Operating Officer for Air India

3387. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has appointed/selected Chief Operating Officer (COO) for Air India;
- (b) whether selection of the candidate was approved by industrialists having no experience in aviation sector;
 - (c) if so, the details thereof and reasons therefor;
- (d) whether it is a fact that salary of foreign nationals being appointed is more than rupees 3 crores;
 - (e) if so, the reasons for such a high package being given to foreign nationals; and
- (f) the reasons for not selecting Indian national on the Air India's Board as COO?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (c) A decision was taken by NACIL's Board to appoint a COO for a period of three years, extendable by another three years. A person with nearly 15 years of experience in a senior level position either in the Corporate Sector or in the Airline field was eligible. The COO would oversee the overall operational performance of the Company, including Engineering, Inflight, Commercial and Operations. The Selection of COO was done by an interview panel comprising Secretary (CA), Chairman and Managing Director, NACIL and Directors of the Board alongwith reputed people managing large organizations.

- (d) and (e) The compensation package is still subject to negotiation.
- (f) The position of COO was open to all nationals including Indians.

Skidding of Kingfisher aircraft at Mumbai Airport

3388. SHRI NAND KUMAR SAI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the investigation into the incident of skidding of a Kingfisher Airlines ATR-72 aircraft VT-KAC at Mumbai Airport on 10 November, 2009 has so far been completed;
 - (b) if so, the details thereof and the outcome thereof; and
 - (c) the details of action so far taken on the basis of the investigation report?